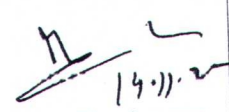


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 07.11.2022 To 11.11.2022				
S/NO	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
<b><u>FINAL ORDER</u></b>				
1.	E/51573/2018	FO/51050/2022	10/11/2022	11/11/2022
2.	E/52087/2018	FO/51051/2022	10/11/2022	11/11/2022
3.	E/52649/2018	FO/51052/2022	10/11/2022	11/11/2022
4.	E/53015/2018	FO/51053/2022	10/11/2022	11/11/2022
5.	E/52606/2019	FO/51058/2022	10/11/2022	11/11/2022
6.	E/52915/2018	FO/51060/2022	11/11/2022	11/11/2022
<b><u>MISC ORDER</u></b>				
7.	E/EH/50607/2022 IN E/51193/2020	MO/50601/2022	10/11/2022	11/11/2022
8.	E/EH/50608/2022 IN E/51194/2020	MO/50602/2022	10/11/2022	11/11/2022
9.	E/MISC/50673/2022 IN E/50808/2019	MO/50603/2022	11/11/2022	11/11/2022
<b><u>I.O. ORDER</u></b>				
Null				
				 Deputy Registrar Excise Branch-DB

**Kind Attention:** Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may download these orders from CESTAT website.  
Prepared by: Vikash (LDC)